INVITING APPLICATIONS FOR FILLING UP OF THE POST OF CHAIRPERSON AND THREE FULL TIME MEMBERS IN THE NATIONAL FINANCIAL REPORTING AUTHORITY (NFRA)

Applications are invited from Indian Nationals in the format given in Annexure – I for the post of Chairperson and in the format given in Annexure – II for the post of full time Members in the National Financial Reporting Authority (NFRA).

- 2. The head office of the NFRA shall be at New Delhi and the NFRA may, meet at such other placed in India as it deems fit.
- 3. Qualifications: As per the National Financial Reporting Authority (Manner of Appointment and other Terms and Conditions of Service of chairperson and members) Rules, 2018, the Chairperson, NFRA shall be a person of eminence, ability, integrity and standing and having expertise and experience of not less than twenty-five years in the field of accountancy, auditing, finance or law. A full-time Member shall be a person of ability, integrity and standing and having expertise and experience of not less than twenty years in the field of accountancy, auditing, finance or law.
- 4. The Chairperson shall be paid a salary of two lakhs fifty thousand rupees (fixed) and other allowances and benefits as are admissible to a Central Government officer holding posts carrying the same pay. A full time Member shall be paid a salary of two lakhs twenty-five thousand rupees and other allowances and benefits as are admissible to a Central Government Officer holding posts carrying the same pay. In case the person appointed as the Chairperson or full time Member is in receipt of any pension, the pay of such person shall be reduced by the gross amount of pension drawn by him.
- 5. The Chairperson and all Members, before being appointed, shall submit a declaration to the Central Government confirming that they have no conflict of interest or lack of independence in respect of such appointment as Chairperson or Member in Form I annexed to the relevant rules, failing which their appointment shall not be considered.
- 6. The Chairperson and full-time Members, shall not be associated with any audit firm including related consultancy firms during their appointment and two years after ceasing to hold such appointment.
- 7. Tenure: The term of office of the Chairperson and a full time Member shall be three years from the date on which he enters upon his office or till he attains the age of sixty-five years, whichever is earlier, and he shall be eligible for re-appointment for one more term.
- 8. The application form may be down-loaded from Ministry's website (www.mca.gov.in).

- 9. Applications in the prescribed format, duly completed in all respect should reach to Shri Rakesh Kumar, Under Secretary, Ministry of Corporate Affairs, Room No. 520, 'A' Wing, 5th Floor, Shastri Bhawan, Dr. Rajendra Prasad Road, New Delhi 110 001 latest by **18 August, 2021 (5:30 P.M.)**
- 10. Separate applications have to be submitted for the post of Chairperson and Member.
- 11. It may be noted that the Search-cum-Selection Committee is free to identify and recommend any other person also, based on merit, who has not applied for the post.

By Speed Post Telephone: 2338 9204

No.NFRA-01/1/2019-COMP-MCA भारत सरकार/GOVERNMENT OF INDIA कारपोरेट कार्य मंत्रालय/MINISTRY OF CORPORATE AFFAIRS

5th Floor, 'A' Wing, Shastri Bhavan New Delhi – 110 001 Dated the 12th July, 2021

To

- (i) All Ministries and Departments of the Government of India (cadre controlling authorities of All India Services and Group 'A' Central Services);
- (ii) Chief Secretaries of All State Governments/UTs;

Subject: Filling up the posts of Chairperson and three full time Members of the National Financial Reporting Authority (NFRA) – inviting applications for.

Sir,

I am directed to state that consequent to Government of India Gazette notification No. G. S. R. 262(E) dated 21st March, 2018 and No. S.O.1316 (E) dated 21st March, 2018, it has been decided to select the Chairperson and three full time Members in the National Financial Reporting Authority (NFRA), by direct recruitment. Applications are, therefore, invited from eligible Indian nationals as per the following:

- 2. As per the National Financial Reporting Authority (Manner of Appointment and other Terms and Conditions of Service of chairperson and members) Rules, 2018, the Chairperson, NFRA shall be a person of eminence, ability, integrity and standing and having expertise and experience of not less than twenty-five years in the field of accountancy, auditing, finance or law. A full-time Member shall be a person of ability, integrity and standing and having expertise and experience of not less than twenty years in the field of accountancy, auditing, finance or law.
- 3. The Chairperson and all Members, before being appointed, shall submit a declaration to the Central Government confirming that they have no conflict of interest or lack of independence in respect of such appointment as Chairperson or Member in Form I annexed to the relevant rules, failing which their appointment shall not be considered.
- 4. The Chairperson and full-time Members, shall not be associated with any audit firm including related consultancy firms during their appointment and two years after ceasing to hold such appointment.
- 5. The terms and conditions of the service of Chairperson and Members of NFRA will be regulated by the National Financial Reporting Authority (Manner of Appointment and other Terms and Conditions of Service of chairperson and members) Rules, 2018. The term of office of the Chairperson and a full time Member shall be three years from the date on which he

enters upon his office or till he attains the age of sixty-five years, whichever is earlier, and he shall be eligible for re-appointment for one more term. The Chairperson shall be paid a salary of two lakhs fifty thousand rupees (fixed) and other allowances and benefits as are admissible to a Central Government officer holding posts carrying the same pay. A full time Member shall be paid a salary of two lakhs twenty-five thousand rupees and other allowances and benefits as are admissible to a Central Government Officer holding posts carrying the same pay. In case the person appointed as the Chairperson or full time Member is in receipt of any pension, the pay of such person shall be reduced by the gross amount of pension drawn by him.

- 6. Applications from eligible officers in the Central Government/State Governments, who are interested and can be spared in the event of selection may be forwarded duly verified/countersigned by the Head of Departments (where applicable) along with the following certificates/documents: -
 - (i) That there are no vigilance, disciplinary or criminal proceedings pending/contemplated against Sh./Smt.______.
 - (ii) That his/her integrity is certified.
 - (iii) Duly authenticated copies of ACRs/APAR dossier of the applicant for the last five years.
 - (iv) List of major/minor penalties, if any, imposed on the applicant during the last ten years/No penalty certificate.
- 7. Incomplete applications or applications received after the due date are liable to be rejected.
- 8. Applicants, who are already in any employment including government service, in case of their selection, will have to resign/seek retirement from the service before joining the post.
- 9. Applications in the prescribed format given in **Annexure** duly completed in all respect should reach the undersigned (Shri Rakesh Kumar, Under Secretary, Ministry of Corporate Affairs, Room No. 520, 'A' Wing, 5th Floor, Shastri Bhawan, Dr. Rajendra Prasad Road, New Delhi 110 001) latest by **18th August, 2021 (5:30 P.M.**)
- 10. Application form can also be down-loaded from the Ministry's website (www.mca.gov.in).
- 11. Separate applications have to be submitted for the post of Chairperson and Member.
- 12. It may be noted that the Search-cum-Selection Committee is free to identify and recommend any other person also, based on merit, who has not applied for the post

Yours faithfully,

(Rakesh Kumar)

Rake elkina

Under Secretary to the Govt. of India

Encl. : As above

APPLICATION FORM FOR THE POST OF CHAIRPERSON IN THE NATIONAL FINANCIAL REPORTING AUTHORITY (NFRA)

Latest passport size photograph

1.	Name (IN BLOCK LETTERS)			
2.	Father's/Mother's Name			
3.	Date of Birth (Proof to be attached)			
4.	(i) Postal Address for Correspondence (with Pin Code)			
	(ii) Phone Number			
	(iii) E-mail ID			
	(iv) Fax			
5.	Nationality			
	(only Indian nationals need apply)			
6.	Educational Qualifications (self-attested copies to be attached)			
7.	Service/Cadre/Batch			
	(In case of Government Employee)			
8.	Present Posting/Occupation/Profession with pay scale and basic pay.			
9.	Details of previous postings/employment (including period) and nature of activities performed.			
10.	Field of expertise as per prescribed eligibility criteria of the post and the number of years of experience thereon.			
11.	Any other special qualification; or special achievements; or participation in important committees/working groups etc; or Foreign assignments/training; or publication to the			

	applicant's credit; or National/International recognition received, if any.	
12.	In case of applicants, other than serving government servants, testimonials from two referees in responsible position (Not being relatives) including their address, contact numbers and e-mail ID, should be attached.	

Undertaking

It is certified that the information furnished above is correct and that in the event of my selection, I shall resign/seek retirement, if already in any employment including government service, before my appointment as Chairperson, National Financial Reporting Authority.

(Signature with Date)
Name:

Instructions:

- 1. In case of serving government servants, certificates as in **Appendix "A"**, issued by cadre controlling/competent authority are to be submitted along with the Application Form.
- 2. Applications of serving government servants including PSUs/autonomous organisations should be sent through proper channel.
- 3. The applicants may attach additional sheets in respect of any information where it is not possible to indicate the same in the relevant column.
- 4. Incomplete applications or applications received after the due date are liable to be rejected.

Appendix - "A"

Additional certificates for Government employees to be furnished by the cadre controlling/competent authority.

(i)	There are no vigilance, disciplinary or criminal proceedings pending/contemplated against Sh./Smt
(ii)	His/Her integrity is certified.
(iii)	Duly authenticated copies of ACRs/APAR dossier of the applicant for the last five years are enclosed.
(iv)	List of major/minor penalties, if any, imposed on the applicant during the last ten years/No penalty certificate is attached.
	(Signature with Date) Name:
Place:	
Date:	
List of e	enclosures:
1. 2. 3. 4.	

APPLICATION FORM FOR THE POST OF FULL TIME MEMBERS IN THE NATIONAL FINANCIAL REPORTING AUTHORITY (NFRA)

Latest passport size photograph

r~=		-		
1.	Name (IN BLOCK LETTERS)			
2.	Father's/Mother's Name			
3.	Date of Birth (Proof to be attached)			
4.	(i) Postal Address for Correspondence (with Pin Code)			
	(ii) Phone Number			
	(iii) E-mail ID			
	(iv) Fax			
5.	Nationality			
	(only Indian nationals need apply)			
6.	Educational Qualifications (self-attested copies to be attached)			
7.	Service/Cadre/Batch			
	(In case of Government Employee)			
8.	Present Posting/Occupation/Profession with pay scale and basic pay.			
9.	Details of previous postings/employment (including period) and nature of activities performed.	1		
10.	Field of expertise as per prescribed eligibility criteria of the post and the number of years of experience thereon.			
11.	Any other special qualification; or special achievements; or participation in important committees/working groups etc; or Foreign assignments/training; or publication to the			

	applicant's credit; or National/International recognition received, if any.	
12.	In case of applicants, other than serving government servants, testimonials from two referees in responsible position (Not being relatives) including their address, contact numbers and e-mail ID, should be attached.	

<u>Undertaking</u>

It is certified that the information furnished above is correct and that in the event of my selection, I shall resign/seek retirement, if already in any employment including government service, before my appointment as Member, National Financial Reporting Authority.

Place:-	
Date:-	
	(Signature with Date)
	Name:

Instructions:

- 1. In case of serving government servants, certificates as in **Appendix "A"**, issued by cadre controlling/competent authority are to be submitted along with the Application Form.
- 2. Applications of serving government servants including PSUs/autonomous organisations should be sent through proper channel.
- 3. The applicants may attach additional sheets in respect of any information where it is not possible to indicate the same in the relevant column.
- 4. Incomplete applications or applications received after the due date are liable to be rejected.

Appendix - "A"

Additional certificates for Government employees to be furnished by the cadre controlling/competent authority.

(i)	There are no vigilance, disciplinary or criminal proceedings pending/contemplated against Sh./Smt	
(ii)	His/Her integrity is certified.	
(iii)	Duly authenticated copies of ACRs/APAR dossier of the applicant for the last five years are enclosed.	
(iv)	List of major/minor penalties, if any, imposed on the applicant during the last ten years/No penalty certificate is attached.	
	(Signature with Date)	
	Name:	
Place:		
Date:		
List of e	enclosures:	
1. 2. 3. 4. 5.		

संख्या- एनएफआरए-01/1/2019-एनएफआरए-एमसीए भारत सरकार कारपोरेट कार्य मंत्रालय

5वां तल, 'ए' विंग, शास्त्री भवन, नई दिल्ली, दिनांक 12 जुलाई, 2021

सेवा में,

- (i) भारत सरकार के सभी मंत्रालय और विभाग (अखिल भारतीय सेवाओं और समूह 'क' केन्द्रीय सेवाओं के संवर्ग नियंत्रण अधिकारी);
- (ii) सभी राज्य सरकारों/संघ शासित प्रदेशों के मुख्य सचिव।

विषय: राष्ट्रीय वित्तीय रिपोर्टिंग प्राधिकरण (एनएफआरए) में अध्यक्ष और पूर्णाकालिक सदस्यों के तीन पदों को भरने के लिए आवेदन-पत्र आमंत्रित करने से संबंधित।

महोदय,

मुझे यह कहने का निदेश हुआ है कि भारत सरकार की दिनांक 21 मार्च, 2018 की राजपत्र अधिसूचना संख्या सा.का.नि. 262(अ) और 21 मार्च, 2018 के का.आ.संख्या 1316(अ) के अनुसरण में राष्ट्रीय वितीय रिपोर्टिंग प्राधिकरण (एनएफआरए) में अध्यक्ष और तीन पूर्णकालिक सदस्यों का चयन सीधी भर्ती द्वारा करने का निर्णय किया गया है। अतः योग्य भारतीय नागरिकों से निम्नलिखित के अनुसार आवेदन-पत्र आमंत्रित किए जाते हैं:-

- 2. राष्ट्रीय वितीय रिपोर्टिंग प्राधिकरण (अध्यक्ष और सदस्यों की नियुक्ति का तरीका और सेवा की अन्य शर्तें एवं निबंधन) नियम, 2018 के अनुसार राष्ट्रीय वितीय रिपोर्टिंग प्राधिकरण का अध्यक्ष प्रतिष्ठित, योग्य, सत्यनिष्ठ और ईमानदार व्यक्ति होगा जिसे लेखांकन, लेखापरीक्षा, वित या विधि के क्षेत्र में सुविज्ञता प्राप्त हो और कम से कम 25 वर्ष का अनुभव हो। पूर्णकालिक सदस्य योग्य, सत्यनिष्ठ और ईमानदार व्यक्ति होगा जिसे लेखांकन, लेखापरीक्षा, वित या विधि के क्षेत्र में सुविज्ञता प्राप्त हो और कम से कम 20 वर्ष का अनुभव हो।
- 3. अध्यक्ष और सभी सदस्य नियुक्ति से पूर्व संबंधित नियमों के साथ संलग्न प्ररूप-1 में यह पुष्टि करते हुए केन्द्र सरकार को एक घोषणा-पत्र प्रस्तुत करेंगे कि उनका इस नियुक्ति के संबंध में कोई

हितविरोध या स्वतंत्रता के साथ समझौता नहीं है और ऐसा घोषणा-पत्र न देने पर उनकी नियुक्ति पर विचार नहीं किया जाएगा।

- 4. अध्यक्ष और पूर्णकालिक सदस्य अपनी नियुक्ति के दौरान और पदत्याग के बाद दो वर्षों तक संबंधित परामर्श फर्म सहित किसी लेखापरीक्षा फर्म से संबद्ध नहीं होंगे।
- 5. अध्यक्ष और सदस्यों की सेवा की शर्ते एवं निबंधन राष्ट्रीय वितीय रिपोर्टिंग प्राधिकरण (अध्यक्ष और सदस्यों की नियुक्ति का तरीका और सेवा की अन्य शर्ते एवं निबंधन) नियम, 2018 द्वारा नियमित किए जाएँगे। अध्यक्ष और पूर्णकालिक सदस्य का कार्यकाल उसके द्वारा पदग्रहण करने की तारीख से तीन वर्ष का या 65 वर्ष की आयु हो जाने तक, इनमें से जो पहले हो, के लिए होगा और वे एक और कार्यकाल के लिए पुन: नियुक्ति के पात्र होंगे। अध्यक्ष को दो लाख पचास हजार रुपए (नियत) और केन्द्र सरकार के सहश वेतन वाले अधिकारी को अनुमेय अन्य भत्ते और लाभ दिए जाएंगे। पूर्णकालिक सदस्य को दो लाख पच्चीस हजार रुपए तथा केन्द्र सरकार के सहश वेतन वाले अधिकारी को अनुमेय अन्य भत्ते और लाभ दिए जाएंगे। पूर्णकालिक सदस्य को दो लाख पच्चीस हजार रुपए तथा केन्द्र सरकार के सहश वेतन वाले अधिकारी को अनुमेय अन्य भत्ते और लाभ दिए जाएंगे। यदि अध्यक्ष या पूर्णकालिक सदस्य के रूप में नियुक्त किसी व्यक्ति को कोई पेंशन प्राप्त हो रही है तो उस व्यक्ति के वेतन से उसके द्वारा ली जा रही पेंशन की कुल राशि घटा दी जाएगी।
- 6. केन्द्र सरकार/राज्य सरकारों के पात्र अधिकारी, जो इच्छुक हों और जिन्हें चयन की स्थिति में कार्यमुक्त किया जा सकता है, अपने विभागाध्यक्षों द्वारा विधिवत् रूप से सत्यापित/प्रतिहस्ताक्षरित आवेदन-पत्र निम्नलिखित प्रमाण-पत्रों/दस्तावेजों के साथ भेज सकते हैं:-

(i)	श्री/श्रीमती		के	विरूद्ध	कोई	सतर्कता,	अन्शासिक	या
	आपराधिक	मामला लंबित/विचाराधीन नहीं है।					J	

- (ii) उनकी सत्यनिष्ठा प्रमाणित की जाती है।
- (iii) आवेदक की पिछले पांच वर्षों की एसीआर/एपीएआर की विधिवत् अधिप्रमाणित प्रतियां।
- (iv) पिछले दस वर्षों के दौरान आवेदक पर लगाई गई प्रमुख/गौण शास्ति, यदि हो, की सूची/कोई शास्ति नहीं प्रमाण पत्र
- 7. पूरे न किए गए आवेदन पत्र अथवा निर्धारित तिथि के बाद प्राप्त आवेदन पत्रों को स्वीकार नहीं किया जाएगा।
- 8. उन उम्मीदवारों को जो पहले से ही सरकारी सेवा में हों, चयन की स्थिति में, पदभार संभालने से पहले सरकारी सेवा से त्यागपत्र देना होगा/सेवानिवृत्ति लेनी होगी।

- 9. **अनुलग्नक** में दिए गए फार्मेट में विधिवत् पूर्ण आवेदन पत्र **18 अगस्त, 2021** (शाम 5:30 बजे) तक अधोहस्ताक्षरी (श्री राकेश कुमार, अवर सचिव, कारपोरेट कार्य मंत्रालय, कमरा संख्या 520, 'ए' विंग, 5वां तल, शास्त्री भवन, डा. राजेन्द्र प्रसाद रोड, नई दिल्ली-110001 के पास पहुंच जाने चाहिएं।
- 10. आवेदन प्रपत्र मंत्रालय की वेबसाइट (<u>www.mca.gov.in</u>) से भी डाउनलोड किया जा सकता है।
- 11. अध्यक्ष और सदस्य के पद के लिए अलग-अलग आवेदन-पत्र देना होगा।
- 12. यह नोट किया जाए कि जांच-एवं-चयन समिति को ऐसे किसी अन्य व्यक्ति को गुणों के आधार पर चुनने और उसकी सिफारिश करने का अधिकार है जिसने पद के लिए आवेदन नहीं किया है।

भवदीय,

(राकेश कुमार)

अवर सचिव, भारत सरकार

संलग्नकः उपरोक्तानुसार।

राष्ट्रीय वित्तीय रिपोर्टिंग प्राधिकरण (एनएफआरए) में अध्यक्ष के पद हेतु आवेदन का प्रपत्र

नवीनतम पासपोर्ट साइज की फोटो

1.	नाम (स्पष्ट अक्षरों में)	
2.	पिता का नाम/माता का नाम	
3.	जन्म तिथि (प्रमाण संलग्न करें)	
4.	(i) पत्र व्यवहार के लिए डाक पता (पिन कोड सहित) (ii) दूरभाष संख्या (iii) ई-मेल आईडी (iv) फैक्स	
5.	राष्ट्रीयता (केवल भारतीय नागरिक ही आवेदन कर सकते हैं)	
6.	शैक्षणिक योग्यता (स्वसाक्ष्यांकित प्रतियां संलग्न करें)	
7.	सेवा/कैडर/बैच (सरकारी कर्मचारी के मामले में)	
8.	वर्तमान तैनाती/कार्य/व्यवसाय के साथ वेतनमान और मूल वेतन	
9.	पूर्व तैनाती/रोजगार का विवरण (अवधि सहित) और किए जा रहे कार्यों की प्रकृति	
10.	पद के लिए विहित पात्रता के अनुसार विशेषज्ञता का क्षेत्र और उसमें अनुभव के वर्षों की संख्या	

11.	कोई अन्य विशेष ग्रोग्यता; या विशेष उपलिधः; या महत्वपूर्ण समितियों; कार्य समूहों आदि में भागीदारी; अथवा विदेशी कार्यभार/प्रशिक्षण; अथवा प्रकाशन; अथवा प्राप्त राष्ट्रीय/अंतर्राष्ट्रीउपाधियां, यदि हों।	
12.	जो आवेदक सरकारी सेवा में नहीं है, उसके मामले में जिम्मेदार स्थिति वाले दो पहचानकर्ताओं (जो रिश्तेदार न हों) के नाम और उनका पता, दूरभाष संख्या तथा ई-मेल आईडी संलग्न किया जाए।	

वचन-पत्र

यह प्रमाणित किया जाता है कि उपरोक्त सूचना सही है और मेरे चयन होने की दशा में राष्ट्रीय वितीय रिपोर्टिंग प्राधिकरण (एनएफआरए) के अध्यक्ष के रूप में अपनी नियुक्ति से पूर्व मैं सरकारी सेवा सहित वर्तमान रोजगार से त्याग पत्र दे दूंगा या सेवानिवृत्ति ले लूंगा।

स्थान:	
दिनांक:	
	(तिथि सहित हस्ताक्षर)
	ग्रम

निर्देश:

- 1. सेवारत सरकारी अधिकारियों के मामले में आवेदन प्रपत्र के साथ संवर्ग नियंत्रक/सक्षम प्राधिकारी द्वारा परिशिष्ट-"क" में जारी प्रमाणपत्र संलग्न करना होगा।
- 2. सार्वजनिक क्षेत्र उपक्रमों/स्वायत संस्थानों सहित सेवारत सरकारी अधिकारियों के आवेदन उचित माध्यम से भेजे जाएं।
- 3. आवेदक किसी भी सूचना के लिए, जिसमें संबद्ध कॉलम में उल्लेख करना संभव न हो, अतिरिक्त कागज संलग्न कर सकते हैं।
- 4. अधूरी सूचना वाले या अंतिम तिथि के बाद प्राप्त आवेदन पत्रों पर विचार नहीं किया जाएगा।

परिशिष्ट "क"

संवर्ग नियंत्रक/सक्षम प्राधिकारी द्वारा दिए जाने वाला केन्द्रीय कर्मचारियों के लिए अतिरिक्त प्रमाण-पत्र					
(i)	श्री/श्रीमती के आपराधिक प्रक्रिया लंबित/विचाराधीन नहीं है।	विरूद्ध कोई सतर्कता, अनुशासनात्मक या			
(ii)) उनकी सत्यनिष्ठा प्रमाणित है।				
(iii)	ii) आवेदक की पिछले पांच वर्षों के एसीआर/एपीएआर संलग्न है।	र डोजियर भी विहित रूप से प्रमाणित प्रतियां			
(iv)) मुख्य/गौण शास्तियों की सूची, यदि कोई हो, जो आवेदक पर पिछले 10 वर्षों के दौरान आरोपित किए गए हों/कोई शास्ति नहीं प्रमाणपत्र।				
		(तिथि सहित हस्ताक्षर) नाम			
स्थान:	T:				
दिनांक	क:				
अनुलग	ाग्नकों की सूची:				
1.					
2.					
3.					
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राष्ट्रीय वित्तीय रिपोर्टिंग प्राधिकरण (एनएफआरए) में पूर्णकालिक सदस्य के पद हेतु आवेदन का प्रपत्र

नवीनतम पासपोर्ट साइज की फोटो

1.	नाम (स्पष्ट अक्षरों में)	
2.	पिता का नाम/माता का नाम	
3.	जन्म तिथि (प्रमाण संलग्न करें)	
4.	(i) पत्र व्यवहार के लिए डाक पता (पिन कोड सहित) (ii) दूरभाष संख्या (iii) ई-मेल आईडी (iv) फैक्स	
5.	राष्ट्रीयता (केवल भारतीय नागरिक ही आवेदन कर सकते हैं)	
6.	शैक्षणिक योग्यता (स्वसाक्ष्यांकित प्रतियां संलग्न करें)	
7.	सेवा/कैडर/बैच (सरकारी कर्मचारी के मामले में)	
8.	वर्तमान तैनाती/कार्य/व्यवसाय के साथ वेतनमान और मूल वेतन	
9.	पूर्व तैनाती/रोजगार का विवरण (अवधि सहित) और किए जा रहे कार्यों की प्रकृति	
10.	पद के लिए विहित पात्रता के अनुसार विशेषज्ञता का क्षेत्र और उसमें अनुभव के वर्षों की संख्या	

11.	कोई अन्य विशेष योग्यता; या विशेष उपलब्धि; या	
	महत्वपूर्ण समितियों; कार्य समूहों आदि में भागीदारी;	
	अथवा विदेशी कार्यभार/प्रशिक्षण; अथवा प्रकाशन;	
	अथवा प्राप्त राष्ट्रीय/अंतर्राष्ट्रीउपाधियां, यदि हों।	
12.	जो आवेदक सरकारी सेवा में नहीं है, उसके मामले में	
	जिम्मेदार स्थिति वाले दो पहचानकर्ताओं (जो रिश्तेदार	
	न हों) के नाम और उनका पता, दूरभाष संख्या तथा	
	ई-मेल आईडी संलग्न किया जाए।	

वचन-पत्र

यह प्रमाणित किया जाता है कि उपरोक्त सूचना सही है और मेरे चयन होने की दशा में राष्ट्रीय वितीय रिपोर्टिंग प्राधिकरण (एनएफआरए) के अध्यक्ष के रूप में अपनी नियुक्ति से पूर्व मैं सरकारी सेवा सहित वर्तमान रोजगार से त्याग पत्र दे दूंगा या सेवानिवृत्ति ले लूंगा।

स्थान:	
दिनांक:	
	(तिथि सहित हस्ताक्षर)
	ALL CONTRACTOR OF THE CONTRACT

निर्देश:

- 1. सेवारत सरकारी अधिकारियों के मामले में आवेदन प्रपत्र के साथ संवर्ग नियंत्रक/सक्षम प्राधिकारी द्वारा **परिशिष्ट-"क"** में जारी प्रमाणपत्र संलग्न करना होगा।
- 2. सार्वजिनक क्षेत्र उपक्रमों/स्वायत संस्थानों सिहत सेवारत सरकारी अधिकारियों के आवेदन उचित माध्यम से भेजे जाएं।
- 3. आवेदक किसी भी सूचना के लिए, जिसमें संबद्ध कॉलम में उल्लेख करना संभव न हो, अतिरिक्त कागज संलग्न कर सकते हैं।
- 4. अधूरी सूचना वाले या अंतिम तिथि के बाद प्राप्त आवेदन पत्रों पर विचार नहीं किया जाएगा।

परिशिष्ट "क"

संवर्ग नियंत्रक/सक्षम प्राधिकारी द्वारा दिए जाने वाला केन्द्रीय कर्मचारियों के लिए अतिरिक्त प्रमाण-पत्र					
(i)	श्री/श्रीमती आपराधिक प्रक्रिया लंबित/विचाराधीन नहीं है।	के विरूद्ध	कोई सत	र्कता, अनुशासनात्मक या	
(ii)	उनकी सत्यनिष्ठा प्रमाणित है।				
(iii)) आवेदक की पिछले पांच वर्षों के एसीआर/एर्प संलग्न है।	ोएआर डोजिय	र भी विहित	न रूप से प्रमाणित प्रतियां	
(iv) मुख्य/गौण शास्तियों की सूची, यदि कोई हो, जो आवेदक पर पिछले 10 वर्षों के दौरान आरोपित किए गए हों/कोई शास्ति नहीं प्रमाणपत्र।				
				(तिथि सहित हस्ताक्षर)	
			नाम		
स्थान:					
दिनांक	7:				
अनुलग	नकों की सूची:				
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